

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 276/15
PETITION NUMBER : TP 150/17
NAME OF THE PETITIONER (S) : CERNER INDIA PVT. LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Anind Thomas
Anju Rao
9880508071

Adv. for Petitioner

[Signature]

ORDER

Counsel for petitioner is present. He reported that till date O.L. has not sent his report in the matter as directed by the Honble High Court before transfer of this case. He requested that the Tribunal to issue a reminder to the O.L. to send his report.

The petitioner company counsel is directed to file 2 sets of copies and further registry to issue reminder to the O.L. to send the report.

Posted to 9-3-2017.

[Signature]
Member (T)

[Signature]
Member (T)